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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00381/2019

Monday, this the 3rd day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.Gopalakrishnan Nair,
S/o.Kesava Pillai,
Retd. Cashier/Institute of Armament Technology/
Girinagar/Pune – 411 025.
Residing at Kolaseri House,
Thekkumgopuram, Kottayam – 686 001. ...Applicant

(By Advocate Ms.Sreekala.T.N.)

v e r s u s

1. Union of India
represented by the Secretary to Government of India,
Ministry of Defence, New Delhi – 110 001.
2. The Secretary to the Government of India,
Ministry of Personnel, Public Grievances & Pension,
Department of Personnel & Pensioner's Welfare,
III Floor, Lok Nayak Bhavan, Khan Market,
New Delhi – 110 001.
3. The Principal Controller of Defence Accounts (Pension),
Draupadi Ghat, Allahabad – 211 014.
4. The Director,
Armament Research and Development Establishment (ARDE),
Pashan, Pune, Maharastra – 411 021.
5. Defence Pension Disbursing Officer,
Defence Pension Disbursing Office,
NSS Taluk Building, Thirunakkara,
Kottayam – 686 001. ...Respondents

(By Advocate Mr.Rathish.H)

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This application having been heard on 3rd June 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The grievance of the applicant, who had voluntarily retired from service with effect from 15.1.1985, is that the respondents have failed to fix his pension in line with those employees who retired from 1.1.1996 which were in accordance with the O.M referred to in Annexure A-2. The applicant submitted that several representations have been made to Respondent No.5 who has been unable to procure his service book from Respondent No.4.

2. Hence, we dispose of this O.A at the admission stage itself by directing the applicant to file a fresh representation highlighting his grievances within a period of one week from the date of receipt of a copy of this order. On receipt of such representation Respondent No.5 shall duly consider the said representation made by the applicant after obtaining the service book from Respondent No.4. This shall be done as expeditiously as possible and in any case within sixty days from the date of receipt of a copy of the representation.

3. The O.A stand disposed of. No order as to costs.

(Dated this the 3rd day of June 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00381/2019

1. **Annexure A-1** – Copy of the Pension Payment Order No.C/129/86 issued by the 3rd respondent.
2. **Annexure A-2** – Copy of the Office Memorandum bearing F.No.45/86/97-P&PW (A) – Part III, dated 10.2.1998 issued by the 2nd respondent.
3. **Annexure A-3** – Copy of the O.M.No.45/86/97-P&PW(A)-Part II dated the 27th October 1997 issued by the 2nd respondent.
4. **Annexure A-4** – A copy of the communication bearing No.D PDO/KTM/P-1477/SBI Kottayam dated 11.4.2017 from the 5th respondent.
5. **Annexure A-5** – A copy of the communication bearing No.D PDO/KTM/PS 1477/SBT/Ktym dated 22.6.2017 from the 5th respondent.
6. **Annexure A-6** – A copy of the letter dated 3.8.2017 submitted by the applicant under RTI Act, 2005.
7. **Annexure A-7** – A copy of the letter dated 22.11.2017 from the 5th respondent.
8. **Annexure A-8** – A copy of the communication addressed to Adalath Officer from 5th respondent, bearing No.D PDO/KTM/P-1477/SBI Kottayam dated 8.12.2017.
9. **Annexure A-9** – A copy of the communication from Adalath Officer, Defence Pension Adalath, bearing No.PA/PKD/1595 dated 26.12.2017.
10. **Annexure A-10** – A copy of the representation dated 5.2.2018 submitted by the applicant to the 2nd respondent.
11. **Annexure A-11** – A copy of the letter bearing No.D PDO/KTM/PS-1477 dated 11.5.2018 by the 5th respondent.
12. **Annexure A-12** – A copy of the complaint dated 4.6.2018 submitted before the CDA, Adalath Cell, Chennai.
13. **Annexure A-13** – A copy of the Office Memorandum bearing F.No.38/37/08-P&PW(A) dated 1.9.2008 issued by the 2nd respondent.
14. **Annexure A-14** – A copy of the Office Memorandum bearing F.No.38/37/2016-P&PW(A)(ii) dated 4.8.2016 issued by the 2nd respondent.

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15. Annexure A-15 – A copy of the Office Memorandum bearing No.38/37/2016-P&PW(A) dated 12.5.2017 issued by the 2nd respondent.
